

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 2503
TO BE ANSWERED ON THE 3RD AUGUST, 2021

DAMAGE OF PADDY CROP

2503. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that heavy loss of paddy cultivation has been incurred in the kole land of Ponnani and Thrissur in Kerala due to continuous rains;
- (b) if so, whether the Government will extend any financial support to compensate for the losses; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Crop area affected due to hydro-meteorological calamities/hazards during 2021-22 in Kerala is 0.24 lakh hectares. Further, it is informed that crop-wise details of crop area affected due to natural calamities are not centrally maintained.

The Primary responsibility for disaster management rests with the State Governments. The State Governments undertake assessment of damages and provide financial relief in the wake of 12 notified natural disasters, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the established procedure in case of disaster of severe nature.

An amount of Rs.335.20 crore (central share: Rs.251.20 crore and state's share: Rs.84.00 crore) has been allocated to Kerala during 2021-22 under SDRF. The 1st installment of central share amounting to Rs.125.60 crore has been released.
